

## HANDLOOM INDUSTRY

\*548. **Shri Mohana Rao:** (a) Will the Minister of Commerce and Industry be pleased to state what steps have Government taken to dispose of the thousands of bales of handloom cloth lying accumulated in India?

(b) Do Government intend taking any steps to assure the handloom workers a regular supply of yarn and regular sale of cloth?

(c) When and how are Government planning to help this industry being put on a sound footing?

**The Minister of Commerce (Shri Karmarkar):** (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 20.]

## TRAINING OF COMMUNITY PROJECT OFFICERS

\*549. **Shri Raghavaiah:** (a) Will the Minister of Planning be pleased to state how much was spent on the recently held training camp for Community Project Officers?

(b) How many officers attended it and from which States?

(c) What was the programme of the course?

(d) Are such courses to be held in every State also?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Rs. 8,693.

(b) 82 from all States except Delhi, Manipur and Jammu and Kashmir.

(c) The programme consisted of lectures on various subjects, practical work in the field, study tour, recreational and cultural activities.

(d) No.

## BUDGETS FOR COMMUNITY PROJECTS

\*550. **Shri Mohana Rao:** (a) Will the Minister of Planning be pleased to state who finalises the budgets for the Community Development Projects for each State?

(b) Have the budgets been finalised for each State?

(c) If so, do Government propose to give details of the budgets for each State?

(d) Do Government of India have control over the allocation in the above budgets for various items?

(e) What percentage of the total expenditure on each State is met from

foreign loan, from the funds of the Government of India and from the funds of State Governments respectively?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Community Projects Administration.

(b) Not yet.

(c) Does not arise.

(d) Yes.

(e) The percentages are 5.5, 71 and 19 respectively.

## ASSAM BENGAL CEMENT COMPANY

\*554. **Shri Bell Ram Das:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the Assam Bengal Cement Company, situated in East Pakistan and with its Head Office in Calcutta is owned by Indian Nationals?

(b) Who are the Directors of the said Company?

(c) Is it a fact that lime-stone required for cement manufacturing in the said factory is supplied from Assam?

(d) What concessions are allowed to the State of Assam by that Cement Company in the matter of supply of cement to the State?

(e) Is it a fact that this factory has stopped supply of cement to Assam since Partition even though they are getting regular supply of lime-stone from Assam?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House [See Appendix III, annexure No. 21.]

(c) Yes, Sir.

(d) Government of India are not aware of any such concessions.

(e) No, Sir.

## HELP FOR STARTING INDUSTRIES

\*555. **Shri N. P. Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have helped private enterprises to start big and small industries in India during the year 1951-52; and

(b) if so, whom and for what industries?

**The Minister of Commerce (Shri Karmarkar):** (a) Some Government help is always necessary to start any big industry. To the extent possible Government have always been willing